

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

Date : 04-02-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Anurag Singh, Adv.
Mr. Sandeep Kumar Pathak, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) : Ms. Asha Gopalan Nair, AOR
Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1, 3 to 11 and 13 to 22,
there is no appearance.

Ld. Counsel for respondent Nos. 2 and 12 has failed to file
counter affidavit despite last opportunity. Further opportunity to
file the counter affidavit is declined.

The matter be processed for listing before the Hon'ble Court,
under the rules.

SUJATA SINGH
Registrar

MG